

[श्री हुसम देव नारायण यादव]

श्री घोर से बिहार सरकार को यह पत्र दिया गया था कि "कूड फार-वर्क" योजना के अन्तर्गत बिहार सरकार जितना काम करावेगी, भारत सरकार उतना गल्ला देगी, लेकिन भारत सरकार की घोर से बिहार सरकार को उस मद में कोई गल्ला नहीं दिया गया। यह ऐसी योजना थी जिस में मजदूरों को काम के लिये दाम के रूप में गल्ला दिया जाना था। इस योजना से मजदूरों को काम मिलता, ग्रामीण सड़कों का निर्माण होता। बिहार सरकार के बार-बार आग्रह करने पर भी भारत सरकार ने इस तरह ध्यान नहीं दिया। यदि केन्द्रीय सरकार इस तरह ध्यान देती तो बरीबों को काम मिल जाता, किसानों को जो भ्रम और पानी के बिना भर रहे थे, उनको भ्रम मिल जाता और ग्रामीण सड़कों में सुधार हो जाता। लेकिन मुझे दुःख है कि भारत सरकार के जरिये इस काम को पूरा नहीं किया गया।

बिहार सरकार की वित्तीय स्थिति इतनी खराब है कि वह स्वयं इस योजना को नहीं चला सकती। वित्तीय स्थिति खराब होने का कारण यह है कि केन्द्र के जरिये जितनी मदद उसको मिलनी चाहिये थी, आज तक उसको नहीं दी गई। दूम्रे-पिछने तीस सालों में जो भ्रष्ट प्रशासन वहां रहा, उसके चलते जो-बद-इन्तजामी और लूट-खसोट वहां चली, उसने भी बिहार की हालत को खराब कर दिया और वह वहां के अकाल-पीड़ित और सुझाड़-पीड़ित लोगों को कोई राहत नहीं दे सकी और न दे सकती है, जब तक केन्द्र इस मामले में मदद न करे। इसलिये मैं केन्द्र सरकार से निवेदन करना चाहता हूँ कि मानव की रक्षा के लिये, वहां के जानवरों की रक्षा के लिये, इन्मानियत की रक्षा के लिये, आप उदार हृदय होकर ज्यादा से ज्यादा सहायता दें। एक बात और कहना चाहता हूँ—ऐसी विषम परिस्थिति में श्री वहां पर कर्ज की बसुनी मुस्ती के साथ हो रही है, उन लोगों

से मालगुजारी बसूल की जा रही है, उनका लोटा, बाली, जानवर सब कुड़क किये जा रहे हैं। किसान बिल्कुल तबाह हो गया है, ऐसी स्थिति भी आ सकती है जब वहां के किसान सरकार के खिलाफ भयंकर बिद्रोह और अशांत कर दें। मैं चाहता हूँ कि ऐसी स्थिति वहां पैदा न होने दी जाय और केन्द्र सरकार जल्द से जल्द हस्तक्षेप करे।

(V) ALLEGED TRANSFER OF 10-11 MILLION DOLLARS TO A SWISS BANK

SHRI SHYAMNANDAN MISHRA (Begusarai): Sir, under Rule 377, I would like to draw the attention of the Government to a matter which has grave public importance. Some-time ago during the previous regime, the Ministry of External Affairs had asked an agency of the Government to assist and arrange for the deposit of an amount of 10 to 11 million dollars in a Swiss Bank (probably Union Bank of Switzerland, Geneva) in a numbered account. The order was passed in two instalments, by two Secretaries of the Ministry of External Affairs. The money was released by the Reserve Bank of India, Bombay to be deposited in Geneva. Mr. Luther, the then Deputy Governor of R.B.I. was asked to handle the case.

When this Government took over in March last, this strange transaction must have been brought to its notice. So, it must be in a position now to clarify the position regarding it.

One fails to understand why was the Ministry of External Affairs involved in such a transaction. If this was part of a commercial deal, it should have been dealt with by a specific company either in the public sector or in the private sector and not by a department of the Government, much less the Ministry of External Affairs.

Or, if it was part of an aid there could be no question of any commission. In the case of a transaction on

a State-to-State basis there could be no question of some individuals coming in and receiving any amount.

The transfer of this money to a numbered account in Switzerland was, it is said, for the benefit of four individuals including Hinduja Bros. and an Indian Politician of that time.

It is also said that in all deals between the STC and Iran in sugar, cement, etc., these people were involved. Similarly, they and their new partners are said to have been involved in big projects like the Kudremukh, and the construction of the new rail lines which are being discussed between India and Iran.

It may also be recalled that it was reported that a telex message was sent by the Ministry of Foreign Trade during the previous regime to the Indian Embassy in Iran directing them to stop negotiations with other parties for the sale of cement and sugar and thenceforward to channelise such activities through the Hinduja Bros. The said Telex message must be laid on the Table of the House and the Government should also give the names of all the deals in which this party was involved directly or indirectly, as commission agents or as principals (buyers and sellers) with any Government company.

And most important of all, the Government should inform the House about the nature of the transfer of 10-11 million dollars to the Swiss Bank, about the party to which it was transferred and their findings in respect of the manner in which the Ministry of External Affairs was involved in it.

I wish the Minister of External Affairs were present. He told me that he had some other engagement but probably the Minister of Parliamentary Affairs will throw some light on it.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): At the moment the hon. Minister of External Affairs has some meeting with the Soviet Delegation. What the hon. Member Shri Shaymanandan Mishra has said will certainly be brought to his attention.

14.48 hrs.

MOTION OF THANKS ON THE PRESIDENTS ADDRESS—Contd.

MR. DEPUTY-SPEAKER: The House will now continue its debate on the motion of thanks. Dr. B. N. Singh will resume his speech.

श्री फूल चन्द वर्मा (शाजापुर) :
अध्यक्ष महोदय, मैं ने श्री नियम 377 के अन्तर्गत एक नोटिस परतों दिया था। मुझसे कहा गया था कि विचार कर रहे हैं।

उपाध्यक्ष महोदय आपको परमीशन नहीं दी गयी है।

श्री फूल चन्द वर्मा : उपाध्यक्ष महोदय, यह सेन्ट्रल हाल का मामला है। एक व्यक्ति नऊवा एम०एच०ए० बन कर आ गया था।

MR. DEPUTY-SPEAKER: Matters which had been permitted, I had allowed.

DR. B. N. SINGH: (Hazaribagh): Yesterday while I was supporting the motion of thanks, I welcomed the Government's action in giving the country in record time freedom from abject slavery and terrible humiliation and Draculian terror that people had suffered during the nightmarish days of the Emergency and at the same time I pointed out that I could not understand or appreciate the sudden change in the thinking of the government which is now prepared to concede qualified respectability to the acts of the previous govt. which in